

Constitution (Scheduled Tribes) order (amendment) Bill, 2024-Introduced  
(Amendment of the Schedule)

SHRI C. N. ANNADURAI (TIRUVANNAMALAI): Sir, I beg to move for leave to introduce a Bill further to amend the Constitution (Scheduled Tribes) Order 1950.

HON. CHAIRPERSON: The question is:

?That leave be granted to introduce a Bill further to amend the Constitution (Scheduled Tribes) Order 1950.?

*The motion was adopted.*

SHRI C. N. ANNADURAI: Sir, I introduce the Bill.

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15.36 hrs